

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.116/(MAH)/2014

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE PARTIES: Mr. Ashok Rao
V/s.
M/s. Hotel Ratnasoham Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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V. P. Verma

Adv.

1/b Mr. Deepak

D. Deshpande
for Respondent.

V. P. Verma

COMMON ORDER

Company Appeal No. 39/59/CLB/MB/MAH/2013

T.C.P. No. 116/397-398/CLB/MB/MAH/2014

1. The Learned Representative Mr. Deepak Deshpande on behalf of the Respondent appeared and stated that by consent of both the sides adjournment be granted.
2. Adjourned to **12th September, 2017 at 2.30 PM.**

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
03.08.2017.

Sd/-

M.K. Shrawat
Member (Judicial)